

THG


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT,
KARKARDOOMA COURTS COMPLEX, DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:

Sl. No.	Name, Designation & E. C.	From	To
1	Mayank Kumar Thakur EC: 95190287	Desg. : Peon Role : Orderly Posting : In the Court of the undersigned.	Desg. : Peon Role : Orderly Posting : In the Court of Sh. Ajay Garg, ADJ-01, East District, KKD Court, Delhi
2	Nitin Sen EC: 33276369	Desg. : Peon Role : Orderly Posting : In the Court of Sh. Ajay Garg, ADJ-01, East District, KKD Court, Delhi	Desg. : Peon Role : Peon Posting : Office Pool, East District, KKD Courts, Delhi

Note: Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.


(SANJAY GARG-I)


Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi

No. 5704-12/Pr. D&SJ/East/KKD/Delhi/2023

Dated, Delhi: 07/06/2023

Copy forwarded for information & necessary action to:

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
2. The Judicial Officer concerned, East District, KKD, Delhi
3. The Accounts Officer/DDO, East District, KKD, Delhi
4. The Sr. A.O. (Judl.)/A.O. (Judl.)/Incharge, Admn. Branch, East District, KKD, Delhi
5. The Officials concerned for immediate compliance.
6. For uploading on LAYERS
7. The Dealing Assistant, Website Committee, KKD/Tis Hazari Courts, Delhi.
8. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
9. The PS to undersigned.


Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi